

Delhi Development Authority for the revision/preparation of a Master Plan with a perspective period upto the year 2001 is likely to be completed by 1981 and the details of the Plan would be available only thereafter.

Construction of Trunk Sewer Line in Pitampura, Deihl

1000, CHAUDHARY BRAHM PRA-KASH; Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the date on which the Contractor stopped the work on trunk sewer line in Pitampura Residential Scheme;

(b) the dates on which the tenders were invited for the completion of work on trunk sewer line in Pitampura Residential Scheme;

(c) whether any tender has since been accepted and the work awarded; if so, the particulars of the contractor and when the work is likely to be completed and if not, the reasons for not accepting any tender so far and how it is proposed to do the work without awarding the work to some contractor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The work did not stop on the Trunk Sewer line, which is the responsibility of the Municipal Corporation of Delhi. The work however, stopped on the internal sewer line, which is being constructed by the D.D.A. Two contractors stopped work, one in May 1977 and the other in November, 1977.

(b) The D.D.A. has reported that they called for tenders for the remaining work in three parts on 17th August 1978, 1st September 1978 and 9th November 1978 and since the

tendered rates were high, fresh tenders were invited on 20th December, 1978.

(c) Yes, Sir. The particulars of the contractors to whom the work has been awarded, with the expected time of completion, are as under:—

(i) Shri Ram Avtar Gupta & Sons—25th November 1979.

(ii) Shri G. K. Gandhi—9th October 1979.

(iii) Shri Davinder Kumar—28th August, 1979.

12.00 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE COMMITTEE ON LAND REFORMS AND A STATEMENT FOR NOT LAYING THE HINDI VERSION

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:—

(1) A copy of the Report of the Committee on Land Reforms—Constitutional Protection of Land Reform Laws and machinery for Quick disposal of land reform cases.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above report. [Placed in Library. See No. LT-3317/79.]

REVIEWS ON AND ANNUAL REPORTS OF DELHI PUBLIC LIBRARY FOR 1977-78, NATIONAL SCHOOL OF DRAMA, NEW DELHI 1977-78, SCHOOL OF BUDDHIST FOR PHILOSOPHY, LEH FOR 1977-78 AND KHUDA BAKHSH ORIENTAL PUBLIC LIBRARY, PATNA FOR 1977-78 ETC., ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-